

(ग) कोयला क्षेत्रों में सुरक्षा विनियमों की प्रभावकारी क्रियान्विति का सुनिश्चित करने के लिए खान सुरक्षा महानिदेशक द्वारा सतत् प्रयास किये जा रहे हैं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G VENKAT SWAMY

(a) Apart from the Jitpur Colliery disaster which occurred on 18-3-73 involving the loss of 48 lives, there were 13 fatal accidents killing 14 workers

(b) No, there has been no serious accident in coal mines after nationalisation excepting the Jitpur Colliery disaster, the number of persons killed in accidents in Bihar coalfields was 116 in 1970, 125 in 1971 and 90 in 1972

(c) Continuous efforts are being made by Directorate General of Mines Safety to ensure the effective implementation of safety regulations in coalfields.]

शरणार्थियों का पुनर्वास

309 श्री वीरेन्द्र कुमार सखलेचा.

श्री श्याम लाल गुप्त

क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि

(क) क्या जम्मू और काश्मीर सरकार ने छम्ब जाडिया अखनूर क्षेत्र (जम्मू और काश्मीर) से आए शरणार्थियों के पुनर्वास के संबंध में केन्द्रीय सरकार का कोई याजना भेजा है और इस प्रयोजन के लिए कितनी वित्तीय सहायता मांगी गई है और उक्त शरणार्थियों के पुनर्वास के लिए जम्मू और काश्मीर सरकार का कितनी सहायता दी गई है,

(ख) उक्त शरणार्थियों में से कितन-कितन परिवारों का क्रमशः जम्मू और काश्मीर सरकार तथा भारत सरकार द्वारा बसाया गया है और उनके पुनर्वास पर कितनी धनराशि व्यय की गई है, और

(ग) शेष शरणार्थियों के पुनर्वास का कार्य कब तक पूरा हो जान की आशा है ?

†[REHABILITATION OF REFUGEES

309 SHRI V K SAKHLECHA
SHRI SHYAMLAL GUPTA

Will the Minister of LABOUR AND REHABILITATION be pleased to state,

(a) whether the Government of Jammu and Kashmir has submitted any scheme to the Central Government with regard to the rehabilitation of the refugees from Chhamb-Jauriyān-Akhnoor area (Jammu and Kashmir) and the amount of financial aid sought for this purpose and the amount which has been made available to the Government of Jammu and Kashmir to rehabilitate the said refugees,

(b) the number of families out of the said refugees which have been rehabilitated by the Government of Jammu and Kashmir and the Government of India respectively and the money spent on their rehabilitation, and

(c) the time by when the rehabilitation programme for the remaining refugees is likely to be completed ?]

श्रम और पुनर्वास मंत्री (श्री के० बी० रघुनाथ रेड्डी) (क) से (ग) जी, हाँ। जम्मू और काश्मीर की राज्य सरकार में प्राप्त हाल की सूचना के अनुसार 1,27,529 विस्थापित व्यक्तियों का पहले ही बसाया जा चुका है 13,373 का अक्टूबर, 1973 तक बसा दिए जाने का प्रस्ताव है और 7,764 को अप्रैल, 1974 तक बसा दिया जाएगा। छम्ब के 18,422 विस्थापित व्यक्तियों का संबंध में पुनर्वास की याजना राज्य सरकार और भारत सरकार के अधिकारियों के संयुक्त दल द्वारा तैयार की जानी है। भारत सरकार ने राज्य सरकार का 1971 के भारत पाक संधि द्वारा प्रभावित विस्थापित व्यक्तियों को निर्धारित दर पर राहत और पुनर्वास सुविधाओं की व्यवस्था पर व्यय करने के अधिकार पहले ही दे दिए हैं। इस सम्पूर्ण व्यय को भारत सरकार द्वारा वहन किया जा रहा है।

†[] English translation

†[THE MINISTER OF LABOUR AND REHABILITATION(SHRI K V RAGHUNATHA REDDY) (a) to (c) Yes, Sir According to the latest information received from the State Government of Jammu and Kashmir 1,27,529 displaced persons have already been rehabilitated, 13,373 are proposed to be rehabilitated by October 1973 and 7,764 are proposed to be rehabilitated by April 1974. As regards 18,422 Chhamb displaced persons, the scheme of rehabilitation is to be drawn by a joint team of officers of the State Government and of the Government of India. The Government of India have already authorised the State Government to incur expenditure on the provision of relief and rehabilitation facilities to the displaced persons affected by the Indo Pak conflict 1971 on the prescribed scales. The entire expenditure is being borne by the Government of India.]

PRIME MINISTER'S VISIT TO PAKISTAN

310 SHRI SAWAISINGH SISODIA
SHRI JAGDISH PRASAD
MATHUR
SHRI MOHAMMED USMAN
ARIF
SHRI SITARAM KESRI
SHRI DAHYABHAI V PATEL
SHRI CHANDRAMOULI
JAGARLAMUDI

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Government have received any formal invitation from President Bhutto of Pakistan to the Indian Prime Minister to visit Pakistan in the near future, and

(b) if so Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) No Sir

(b) Does not arise

† [] English translation

MINISTER'S VISIT TO FOREIGN COUNTRIES

311 SHRI SAWAISINGH SISODIA
Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) the names of the countries visited recently by him

(b) the purpose of each visit, and

(c) the outcome of each visit?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) The Minister for External Affairs visited the following countries recently

Burma, State of Bahrain, State of Kuwait, State of Qatar, Sultanate of Oman, United Arab Emirates

(b) The visits were primarily of goodwill nature and provided the occasion for an exchange of views on a number of matters of mutual interest in the political, economic, commercial and cultural fields,

(c) The visits led to a good measure of understanding between the Government's of the countries visited and the Government of India on various matters of bilateral interest as also on important international issues

HIGH LEVEL TALKS WITH PAKISTAN

312 SHRI KALI MUKHERJEE
SHRI K L N PRASAD

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Government's attention has been drawn to the Press Report appearing in the Hindustan Times dated the 15th March, 1973 under the heading High level talks with Pak sought,

(b) if so, whether he has stated to the Australian correspondent that India wanted a high level conference between the two countries to normalise relations, and

(c) if so, whether Pakistan has also desired the same?